

SL. No.11

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/264/2022
NAME OF THE COMPANY	S V Labs Pvt Ltd
NAME OF THE PETITIONER(S)	Kesar Color Chem Industries
NAME OF THE RESPONDENT(S)	S V Labs Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Proxy Counsel Mr. Ranawat. J on behalf of Mr. Ken Misquitta for the Operational Creditor.

Ld. Counsel Mr. Sachin Sharma on behalf of Mr. Y. Suryanarayana for the Corporate Debtor.

At the request of the Ld. Counsel for the Operational Creditor, **matter is adjourned to 24.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)